

[Shri K. R. Ganesh]

- (vii) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (viii) Report on the working and activities of the United Bank of India for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1970 along with the Accounts and the Auditor's Report thereon
- (xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1970 along with the Accounts and Auditor's Report thereon [Placed in Library See No LT-1077/71]

STATEMENT ON THE LIMA MEETING OF THE GROUP OF '77', ETC

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : I beg to lay on the Table a statement on the Lima Meeting of the Group of '77' along with a copy of the Declaration, Principles and the Lima Programme of Action [Placed in Library See No LT-1078/71]

JUTE (LICENSING AND CONTROL) AMENDMENT ORDINANCE, NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT

SHRI L. N. MISHRA : I beg to lay on the Table

- (1) A copy of the Jute (Licensing and Control) Amendment Order, 1971 (Hindi and English versions) published in Notification No. S.O. 501 in Gazette of India dated the 27th October, 1971, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library See No LT-1079/71]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963
 - (i) The Export of Coriander (Inspection) Rules, 1971 published in Notification No. S.O. 2908 in Gazette of India dated the 5th August, 1971 [Placed in Library See No LT-1080/71.]
 - (ii) The Export of Fennel, Fenugreek and Celery Seeds (Inspection) Rules, 1971, published in Notification No. S.O. 3601-A in Gazette of India dated the 1st October, 1971 [Placed in Library See No LT-1081/71]